

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.404
IB/3392/ND/2019

IN THE MATTER OF:

Arihant Traders	...	Applicant
Versus		
Giesecke and Devrient India Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Yashas RK, Adv.
For the Respondent	: Mr. Rahul Kumar, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Yashas RK, Ld. Counsel for the Applicant as well as Mr. Rahul Kumar, Ld. Counsel for the Respondent are present through VC. The order dated 10.08.2023 has not been complied with. List this matter on **03.06.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)